

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA, AGARTALA.

No. F. 10(244)(a) -DJ/W/Estt./ 2019/ 11894-95

Dec. 10th of 2020

__// NOTICE INVITING TENDER //__

Subject :- Supply of official coloured Photo Identity Cards in good quality PVC cards with lace and Jacket.

Tenders/ Quotations in sealed cover are hereby invited on behalf of the District & Sessions Judge, West Tripura, Agartala, from the reputed registered firms for supply of official Coloured Photo Identity Cards in good quality PVC cards with lace and jacket for the staff members serving under West Tripura Judicial District as mentioned in the enclosed list (Marked as Annexure-A).

The tenders should reach the Office of the District & Sessions Judge, West Tripura, Agartala in-between the period from **02/01/2021 to 16/01/2021 (upto 5 P.M.)** and the same will be opened on **18/01/2021 at 11 A.M.** in the chamber of the District & Sessions Judge, West Tripura, Agartala in presence of the tenderers who may remain present, if they so desire.

TERMS AND CONDITIONS

1. All rates should be quoted inclusive of all taxes, both in figures and in words and attested copies of VAT/ GST Registration, Tax Clearance Certificate and registration of agency should be enclosed along with tender.
2. Once tenders are submitted, no modification or alteration, in the rates quoted therein shall be entertained for two years.
3. The office of the District & Sessions Judge, West Tripura, Agartala shall provide a soft copy from the Vacancy Monitoring System application which shall contain the layout of Photo Identity Card of the concerned employee and in turn the supplier shall deliver the item within 2 working days, except in case of urgency.
4. The rate accepted by the office shall remain valid for two years from the date of agreement. No modification or alteration in rates shall be entertained by the office of the District & Sessions Judge, West Tripura, Agartala on any ground whatsoever, once the quoted rate is accepted.
5. The Office of the District & Sessions Judge, West Tripura, Agartala will not bear any carrying charge for procuring the Identity Cards from the supplier. The carrying charge shall be borne by the supplier.
6. Samples in respect of the item should be furnished along with the tender/ quotation.
7. The standard of quality must be strictly maintained. Any subsequent degradation in the quality from the standard shown at the time of submitting the tender/quotations shall make a particular order or the entire agreement liable to be cancelled.
8. The article shall have to be delivered to the Office of the District & Sessions Judge, West Tripura, Agartala as and when intended, at the sole expense and arrangement of the Supplier.
9. Tenders(s)/ Quotations (s) submitted in violation of any of the Terms and Conditions will not be considered.
10. The Office of the District & Sessions Judge, West Tripura, Agartala reserves the right to accept or reject any tender/ quotation in part or as a whole including the lowest one without assigning any reason thereof.
11. If the authority so desires, on the question of urgency and standard of quality, purchases, may be made from suppliers or dealers not participating in the tender procedure.

Sd/-

**District & Sessions Judge,
West Tripura, Agartala.**

Copy to :-

1. The System Officer, Office of the District & Sessions Judge, West Tripura, Agartala; He is requested to upload the same in the official website;
2. Notice Board.

SABYASACHI
DATTA
PURKAYASTHA

Digitally signed by
SABYASACHI DATTA
PURKAYASTHA
Date: 2020.12.10 17:53:02
+0530

**District & Sessions Judge,
West Tripura, Agartala.**

Annexure -'A'

OFFICE OF THE DISTRICT & SESSIONS JUDGE, WEST TRIPURA, AGARTALA.

Rates invited for supplying coloured identity cards in PVC with lace and jacket.

SI No.	Name of Articles	Brand /Quality	Rate in words	Rate in figures
1.	Coloured Identity Card in PVC	Best Quality (Tactile/Non Tactile) N.B- Please mention the rate of both tactile and non tactile cards separately.		
2.	Linen Lace with steel hook	Best Quality		
3.	Jacket	Best Quality		

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by Sabyasachi
Datta
Purkayastha
Date:
2020.12.10
17:54:29 +0530

**District & Sessions Judge,
West Tripura, Agartala.**